

(16)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI. S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER	: CP/76/2016	
NAME OF THE APPLICANT	: SOUTHERN GROUPU INDUSTRIES PVT LTD	
UNDER SECTION	: 230	
S.No.	NAME (IN CAPITAL)	DESIGNATION
		SIGNATURE
		REPRESENTATION BY WHOM

M/s. K. RAMASAMY


Counsel for Petitioner

Amr

G.V. MOHAN LUMAR

**ORDER**

Counsel for petitioner present. The matter is adjourned for hearing submissions in respect of the observations made by the Regional Director. Put up on 30.11.2017.

  
S Vijayaraghavan  
Member (Technical)

  
K Anantha Padmanabha Swamy  
Member (Judicial)